BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.A(CAA).No.503/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M.

Name	of the Company	Jalan Brothers Pvt.Ltd. 8	& Ors.	Set of the
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

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Applicat Co

Den 20/11/17

## ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

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(V.P.Singh) Member (J)